

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:563
ANSWERED ON:11.11.2010
LEGALISATION OF EUTHANASIA
Meinya Dr. Thokchom

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether there is any proposal to make euthanasia legal at least for terminally ill persons;
- (b) if so, the details thereof; and
- (c) the name of the countries which have already legalized euthanasia?

Answer

MINISTER OF LAW AND JUSTICE (Dr. M. VEERAPPAMOILY)

- (a) to (c): The information is being collected and will be laid on the Table of the House.